

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1973 OF 2006

STATE OF HARYANA & ORS.

Appellant (s)

VERSUS

M/S. BALDEV SPINNERS PVT. LTD. & ORS.

Respondent(s)

(With office report)

WITH

Civil Appeal NO. 1975 of 2006

(With prayer for interim relief and office report)

Civil Appeal NO. 1976 of 2006

(With prayer for interim relief and office report)

Civil Appeal NO. 1977 of 2006

(With office report)

Civil Appeal NO. 1978 of 2006

(With prayer for interim relief)

Civil Appeal NO. 1979 of 2006

(With office report)

Civil Appeal NO. 1980 of 2006

(With office report)

Civil Appeal NO. 1981 of 2006

(With appln. for permission to file addl. documents and with prayer for interim relief and office report)

Civil Appeal NO. 1982 of 2006

(With appln. for c/delay in filing SLP and with prayer for interim relief and office report)

Civil Appeal NO. 1983 of 2006

(With prayer for interim relief and office report)

Civil Appeal NO. 1984 of 2006

(With appln. for permission to file addl. documents and with prayer for interim relief and office report)

Civil Appeal NO. 1985 of 2006

(With appln. for c/delay in refiling SLP and with prayer for interim relief and office report)

Civil Appeal NO. 1986 of 2006

(With appln. for permission to submit addl. documents and with prayer for interim relief and office report)

Civil Appeal NO. 3075 of 2004

(With prayer for interim relief and office report)

Civil Appeal NO. 3360 of 2005

(With office report)

Civil Appeal NO. 350 of 2007

- 2-

Date: 11/03/2008 These petitions were called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE P. SATHASIVAM

For Appellant(s) Mr. Harendra Singh, Adv.
Mr.T.V.George,Adv.

For Respondent(s) Mr. R.P.Sahni, Sr. Adv.
Mr. Sarwa Mitter, Adv.
Ms. Santosh Gupta, adv.
Mr. Anil Gupta, Adv. for
M/s. Mitter & Mitter CO., Advs.

Mr. Subramonium Prasad,Adv.

Ms. Kusum Chaudhary,Adv.

M/S I.M. Nanavati Associates

Mr. Himanshu Shekhar,Adv.

Mr. T. Mahipal,Adv.

Mr. Sanjay Sharawat,Adv.

UPON hearing counsel the Court made the following
ORDER

List the matters after Holi holidays.

(Shashi Sareen)
Court Master

Court Master

(Vijay Aggarwal)